

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/284A/ (IB)/2017
NAME OF THE PETITIONER(S) : R.BALASUBRAMANIAM
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD
UNDER SECTION : 433

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

T.T. Ravichandran M. Bhuvanesh	} Petitioner.		
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ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. Petitioner's counsel submitted that the matter is settled and prayed for time for reporting joint memo of compromise on the next date of hearing. Matter is adjourned for hearing submissions. **Put up on 26.09.2018.**

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr